Website: <a href="https://nclat.nic.in/">https://nclat.nic.in/</a>



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.07.2025

## NOTICE

Please take notice that the following matters listed in the Court - IV on 01.08.2025 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
				_
1.	Comp. App. (AT)	Shailen Shah	Sanjeev Sambasivan	Chitranshul A. Sinha
	(Ins) No. 1191 of	Resolution Professional of Wind		Namrata Mohapatra
	2022 & I.A. No.	World (India) Ltd.		Jaskaran S. Bhatia-R1,
	5140 of 2023 &	Vs.		R2 & R3
	999, 3252 of 2024	Suraksha Asset Reconstructions		Ridhima SharmaR4
	Part Heard	Ltd. & Ors.		Alok Dhir
		With		
2.	Comp. App. (AT)	Committee of Creditors of	Dheeraj Nair	Sumant Batra
	(Ins) No. 1197 of	Wind World (India) Ltd.	Amar Gupta	Neha Naik-R1
	2022 & I.A. No.	Through IDBI Bank Ltd.		Chitranshul A. Sinha
	3621, 3622, 3623	Vs.		Namrata Mohapatra-
	of 2022 & 2986,	Shailen Shah		R2, R3 & R4
	3258, 3432, 8930	Resolution Professional of Wind		Varsha Banerjee
	of 2024	World (India) Ltd. & Ors.		Alok Dhir
	Part Heard	With		
3.	Comp. App. (AT)	Jogihali Wind Energy Pvt. Ltd.	Anuradha Dutt	Varsha Banerjee
	(Ins) No. 1249 of	Vs.		Udita Singh
	2022 & I.A. No.	Yogesh Mehra & Ors.		V.Sahni
	3821 of 2022 &			Ridhima Sharma
	3256, 3435 of			
	2024			
	Part Heard	With		
4.	Comp. App. (AT)	Suraksha Asset Reconstruction	Chitranshul A. Sinha	Vishrutyi Sahni.
	(Ins) No. 1362 of	Ltd. & Ors.		Ridhima Sharma-R2
	2022 & I.A. No.	Vs.		Sumant Batra
	4236 of 2022 &	Shailen Shah		
	3254, 3436 of	Resolution Professional of Wind		
	2024	World India Limited & Anr.		
	Part Heard			